

(b) The matter has been referred to the State Government for investigation.]

PERSONS EMPLOYED THROUGH EMPLOYMENT EXCHANGES

327. SHRI MAHAMMED HANEEF: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) the total number of persons who have secured employment during the last three years ending in May, 1966,

through the Employment Exchange Offices of the Government of India; and

(b) how many of them are graduates, matriculates and non-matriculates?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) and (b) Information for the period July, 1963 to June, 1966 is given below:—

| Period | No. of Persons placed in employment | | | |
|--------------------------|---|--|--|------------------|
| | Below Matric (including illiterates.) | Matriculates (including Higher Secondary passed and Intermediates.) | Graduates (including postgraduates.) | Total |
| 1 | 2 | 3 | 4 | 5 |
| July, 1963 to June, 1964 | 3,65,186 | 1,52,470 | 23,090 | 5,40,746 |
| July, 1964 to June, 1965 | 3,70,066 | 1,67,146 | 23,728 | 5,60,940 |
| July, 1965 to June, 1966 | 3,73,988 | 1,48,496 | 25,695 | 5,48,179 |
| TOTAL | 11,09,240 | 4,68,112 | 72,513 | 16,49,865 |

COLLAPSE OF SCHOOL BUILDING AT EANGADIYOOR (KERALA)

328. SHRI B. N. MANDAL: Will the Minister of EDUCATION be pleased to state:

(a) the details of the incident of the collapse of a Primary School building at Eangadiyoor (Kerala) on the 30th September, 1966;

(b) the number of persons (i) killed and (ii) injured in the incident;

(c) what relief was provided to the families of the killed and injured persons; and

(d) what defects in the building or its roof were instrumental for the collapse of the building?

THE DEPUTY MINISTER IN THE

BHAKT DARSHAN): (a) to (d) According to information supplied by the Government of Kerala soon after the incident, the School building collapsed due to a whirlwind, resulting in the death of eleven children and injuries to four teachers and seventy-four pupils. Financial assistance had been disbursed to eleven families and other relief measures were being taken.

FINANCIAL ASSISTANCE TO LITERARY, HISTORICAL AND RESEARCH ORGANISATIONS

329. SHRI MAHAMMED HANEEF: Will the Minister of EDUCATION be pleased to state:

(a) the names of the literary, his-

institutions 'to which financial assistance has been given by the Central Government during the last two years viz., 1964-65 and 1965-66; and

(b) the amount of aid given to each such organisation in each of these years?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b). The 'time and labour involved in the collection of the required information will not be commensurate with the results to be achieved.

MOTOR ACCIDENTS AND MURDER CASES IN DELHI

330. SHRI MAHAMMED HANEEF: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of motor accidents and murder cases which took place in Delhi/New Delhi during the period from 1st January, 1966 to 30th September, 1966; and

(b) the steps Government propose to take in order to check such incidents?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Motor accidents—6045; Murder cases—54.

(b) A Statement is laid on the Table of the House.

STATEMENT

The following steps have been taken to check motor accidents: —

(i) A separate staff under the supervision of one Sub-Inspector has been detailed for road safety education since December, 1962.

(ii) Pamphlets and drawings on road safety have been distributed amongst children and

(iii) Films on road safety were also shown in various schools.

(iv) Cautionary school sign-boards have been fixed near almost all the schools falling on road sides for cautioning motorists.

(v) Pedestrian crossings have been marked on roads near schools at suitable places. Boards indicating pedestrian crosswalks have also been fixed at such places.

(vi) Speed restrictions have been imposed in congested areas, especially where a large number of schools are situated.

(vii) Lectures on road safety and observance of traffic rules are being given regularly in the educational institutions. Practical demonstrations on road were also given to the students.

(viii) With the assistance of Messrs. Burmah Shell, a Traffic Training Park was built on Irwin Road, New Delhi, and has been functioning since March, 1964. In the morning hours, school children are given training, according to a fixed programme, by the Traffic police. In the evenings, it is open to all children of a certain age group.

(ix) Major roads are being widened and automatic traffic signals are being installed, wherever necessary. Cycle tracks have also been provided on some roads. Bus stops, stalls, vendors, taxi stands, etc., are being removed from congested areas.

It is difficult for police to completely prevent murders. However police patrolling in the areas where scabbing cases are reported is intensified and strict vigilance is kept over the bad characters. Preventive action is also taken by police in known cases of pre-

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